

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB) No. 70/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

| Name of the Company | | | State Bank of India - Network Industries Ltd. | | |
|-------------------------------------|---------------|---------------------------|---|------------------------|---------------------|
| | Under Section | | 7 IBC | | |
| | SI. No. | Representa | nation of Authorized tive (IN CAPITAL ETTERS) | Appearing on behalf of | Signature with date |
| 1. SWAPNA CHOUBEY ADV. 1 Respondent | | | | | |
| 2. GAUTAM KOMAR, RAY ADV. | | | | | |
| | | D Koom | and Adomeate | | 1.2.2018. |
| | 1. 1 | OR INDIALAE | ons, Advocate | Applicant 01/05 | 2/18 |
| | 2- | Neha Negar for Indiala | Alam, Aduocale | | Jan 12/18 |
| ORDER | | | | | |

Ld. Counsel for the financial creditor and the corporate debtor is present.

Ld. Counsel appearing for the Corporate Debtor prays for time for filing reply. Prayer is allowed. Reply be filed within seven days with a copy in advance to the opposite party. Thereafter, rejoinder, if any, may be filed within seven days with a copy in advance to the opposite party.

List on 21.02.2018.

80

(Jinan K.R.)

Member (Judicial)

(V.P. Singh) Member (Judicial)